

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

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**23.04.2009**

OA No. 174/2008

Mr. Shailendra Shrivastava, counsel for applicant  
Mr. C.B.Sharma, proxy counsel for  
Mr. Anupam Agarwal, counsel for respondents

Heard the learned counsel for the applicant.

The learned counsel for the applicant submits  
that in view of the subsequent development, this OA  
has become infructuous.

In view of the submission made by the learned  
counsel for the applicant, the OA is disposed of as  
having become infructuous.

Interim relief granted 13.5.2008 shall stand  
vacated.

  
(M.L.CHAUHAN)  
Judl.Member

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